OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs.) : DELHI

As per the directions of the Ld. Principal District & Sessions Judge (HQs.), Delhi, the undermentioned Ld. Judicial Officers shall hold their courts in the rooms mentioned against their names at Tis Hazari Court Complex w.e.f. 09.12.2025:-

S. No.	Name of the Ld. Judicial Officer	From	То
1.	Sh. Vineet Kumar, Ld. ASJ-02, West	154	09
2.	Sh. Vishal Pahuja Ld. ASJ/SC/RC (West)	. 09	154

(VINEET KUMAR)
Officer Incharge/CTB/THC/ASJ-02
Tis Hazari Courts, Delhi

Copy forwarded for information & necessary action to:
No. 96895 - 963/CTB/THC/2025

0 6 DEC 2025

Dated :

- The PS to Ld. Principal District & Sessions Judge (HQs.), Delhi.
- 2. The PS to the Ld. Principal District & Sessions Judge (West), Delhi.
- 3 The Ld. Officer Incharge, Judicial Branch, Admn. J, II, III, Accounts, Pool Cars, General Branch, Copying Agency, Computer Branch, Record Rooms, Website Committee English/Hindi & Library, THC, Delhi.
 - 4. The concerned Ld. Presiding Officers.
 - 5. The Ld. Chief Metropolitan Magistrate (Central/West), THC, Delhi.
 - 6. The Ld. Administrative Civil Judge (Central/ West), THC, Delhi.
 - 7. The A.O. (Judl.)/Incharge, Judicial Branch, Administration Branch (I, II, III), Accounts Branch, Care Taking Branch (West), Computer Branch & Filing Section, THC.
 - 8. The Incharge, Care Taking Branch (Central), THC with the direction to get the record of the aforesaid court rooms shifted.
 - 9. The PRO/APRO/Incharge, Facilitation Centre, Tis Hazari Courts, PHC, Saket, KKD, Rohini & Dwarka Court Complexes, Delhi.
 - 10. Telephone Operator, Reception Office, TF.C, Delhi.
 - 11. The Secretary, Bar Association, THC/FHC Saket/KKD/Robini & Dwarka Court Complex, Delhi/New Delhi.
 - 12. The Ahlmad of concerned court are directed to shift their records in the ahlmad room of respective courts.
 - 13. Notice Boards, THC, Delhi.

Officer Incharge/CTB/THC/ASJ-02

Tis Hazari Courts, Delhi